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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 221/2(41)/NCLT/AHM/2017

Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company:

Moresco HM&LUB India Pvt Ltd.

Section of the Companies Act:

Section 2(41) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SANGITA GOYAL	Practising Company secretary	Applicant	
2.				

ORDER

Learned PCS Ms. Sangita Goyal present for Petitioner.

Petitioner also submitted securities listing regulation of Tokyo stock exchange and extract from the guidelines on draft of Earning Reports and Quarterly Earning Reports.

Heard arguments of Learned PCS for petitioner.

Order reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 15th day of December, 2017.